## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE. COOPERATION AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 929 TO BE ANSWERED ON THE 24<sup>TH</sup> JULY, 2018

## AGRI-TECH INFRASTRUCTURE FUND

929. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to sensitize and release the subsidy/financial assistance under the Central Sector Scheme of Agri-Tech Infrastructure Fund (ATIF) although the initial costs have been incurred by Regulated Market Committee concerned to expedite immediate launching of e-platform in various States of the country including Odisha; and
- (b) if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): The Government has approved the central sector Scheme for promotion of National Agriculture Market through Agri-Tech Infrastructure Fund (ATIF) on 1st July 2015 with a budget of Rs. 200 crore. The National Agriculture Market (e-NAM) scheme was launched on 14th April, 2016.

Under the scheme, the Government provides free software and financial assistance to States/Union Territories (UTs) up to Rs. 30.00 Lakh per market based on their Detailed Project Report on account of assistance related to computer hardware, internet connection, assaying equipment and related infrastructure for installation and roll out of e-NAM scheme. As per Budget Announcement 2017-18, the assistance has been decided to be enhanced to States from existing Rs. 30.00 Lakh to a maximum of Rs. 75 lakh per e-NAM mandi. The additional grant of Rs. 45 lakh per mandi is for setting up of cleaning, grading and packaging facilities and also compost unit in the mandis. The States are required to prepare Detailed Project Report for each regulated mandi to be integrated to e-NAM, with admissible components for consideration and approval before actual integration.

So far, 585 wholesale regulated markets of 16 States and 02 Union Territories have been integrated by 31<sup>st</sup> March, 2018 with e-NAM platform, of which 10 wholesale regulated markets of Odisha have been integrated with e-NAM platform. Rs. 3.00 crore have been released to Odisha for implementation of e-NAM..

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